

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 219
CP No. (IB)- 79/9/JPR/2021
Under Section 9 of IBC, 2016

In the matter of:

M/s Sturdy Industries Ltd. ... Operational Creditor/Applicant

Versus

Surya Irrigation Pvt. Ltd. ... Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Mast Ram Chechi, PCS

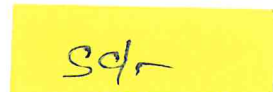
For the Respondent : Prateek Kedawat, Adv.

ORDER

Heard Mr. Mast Ram Chechi, PCS appearing on behalf of the Petitioner.
Mr. Prateek Kedawat, Adv. appearing on behalf of the Respondent submits that he has recently been engaged in this matter. On his request, list the matter for final submissions on 08.07.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 30, 2024